

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 03 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Vs.

Asset Reconstruction Company (India) Ltd.

...Respondent

Present:

For Appellant:

Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Mr. Pawan Kumar Agarwal, Advocates.

For Respondent:

Ms. Smriti Churiwal, Mr. Kunal Tandon, Ms. Megha Tyagi, Mr. Jaivir Sidhant, Mr. Vinay Tibrewal and Ms. Richa Sandilya, Advocates for R-1.

Mr. Kamal Nayan Jain (RP), Advocate for R-2.

Ms. Deepti Babel, Mr. Utsav Mukherjee, Ms. Nishita Doshi and Ms. Hita Sharma, Advocates.

With

Company Appeal (AT) (Ins) No. 625 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Vs.

Asset Reconstruction Company (India) Ltd.

& Anr.

...Respondents

Present:

For Appellant:

Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Mr. Pawan Kumar Agarwal, Advocates.

For Respondent:

Ms. Smriti Churiwal, Ms. Megha Tyagi, Mr. Jaivir Sidhant and Ms. Richa Sandilya, Advocates for R-1.

Ms. Deepti Babel, Mr. Utsav Mukherjee, Ms. Nishita Doshi and Ms. Hita Sharma, Advocates.

ORDER

(Through Virtual Mode)

04.02.2021: Heard the Learned Counsel for the Appellant.
List the Appeal 'Part Heard' on 18th February, 2021 at 2.00 PM.
Interim orders passed earlier shall continue till the next date of hearing.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

sr/nn